

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No. 132/ND/2011
RT CP No.41/Chd/Pb/2016**

In the matter of:

Vikas Garg & Anr

...Petitioners

Vs.

M/s James Hotels Ltd. & Ors.

...Respondents

Present: None

The Hon'ble Member (Judicial) is on official tour, hence the
matter is adjourned to 23.02.2018.

Sd/-

Court Officer

December 18, 2017
subbu